

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 612
IB-1625(ND)/2019
IA/376/2023

IN THE MATTER OF:

M/s. Ashmit Corporation Pvt. Ltd.

...PETITIONER

Vs.

M/s. Flexi Infotech Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IBC, 2016

Order delivered on 09.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator

:Adv. Ravina Chauhan Proxy
Counsel of Main Counsel Adv.
Parvindra Nautiyal in IA/376/2023,

For the Respondent/Corporate Debtor

:Mr. Ashutosh Gupta, Adv. for R5 in
IA/528., Mr. Shresth Garg, Adv. for
R3 & R4 in IA/528., Mr. Ajitesh
Kumar, Adv. for R1 & R2 in IA/528.

ORDER

Due to paucity of time, the matter is adjourned to **09.08.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)